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SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

CORRIGENDUM

New Delhi, the 19th March, 2021

GSR.....(E). - In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No. 14/2021-Customs (ADD), dated the 18th March, 2021, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number G.S.R. 199(E), dated the 18th March, 2021, at page 4, in the Table, in column (9), for “Million”, read “Metric”, wherever it occurs.

[F.No.354/25/2021 –TRU]

(Rajeev Ranjan)
Under Secretary to the Government of India